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Fax: **Jammu:** 0191-2546753(Nov-April),  
Fax: **Srinagar:** 0194-2506063(May-Oct.)



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar**

Subject:-Creation of posts of Research Assistants in the Hon'ble High of Jammu and Kashmir and enhancement of monthly honorarium.

Reference:-State Administrative Council Decision No.99/10/2019 dated 25 -04-2019.

**GOVERNMENT ORDER NO: 2794 - LD (A) of 2019.**  
**D A T E : 25 - 04 - 2019.**

Sanction is accorded to the:-

- i. creation of 10 additional positions of Research Assistants; and,
- ii. enhancement of existing honorarium of Research Assistants from ₹25,000/-per month to ₹40,000/- per month.

This issues with the concurrence of Finance Department conveyed vide its U. O. No. A/58(2002)-I-Part-266 dated 18-04-2019.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**


**Secretary to Government**  
**Dated: 25 -04-2019.**

**NO: LD(A) 2004/115**

Copy to the:-

1. Principal Secretary to the Hon'ble Governor.
2. Commissioner / Secretary to Government, General Administration Department.

3. Registrar General, J&K High Court, Jammu. This is with reference to his letter No. 45617/GS dated 26-11-2018 and 47334/GS dated 15-12-2018.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
5. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
6. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
9. Government Order file.
10. Concerned file.

  
25/04/19

(Ashish Gupta)  
Deputy Legal Remembrancer

  
25/04